GOVERNMENT OF INDIA MINISTRY OF AYUSH

RAJYA SABHA UNSTARRED QUESTION NO. 1761 TO BE ANSWERED ON 05.08.2025 Establishment of HWCs under NAM

1761 Shri Ratanjit Pratap Narain Singh Ji:

Will the Minister of *Ayush* be pleased to state:

- (a) the progress in the establishment of AYUSH Health and Wellness Centres under the National Ayush Mission (NAM), State-wise;
- (b) the total funds allocated and utilized for these centres in the last three years; and
- (c) the measures being taken to integrate traditional medicine systems with modern healthcare to provide holistic wellness to citizens and to ensure quality control of Ayush products and services?

ANSWER THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) Public health being a state subject, the establishment and operationalization of Ayush Health and Wellness Centres (AHWCs) now designated as Ayushman Arogya Mandir (AAM Ayush) comes under the purview of the respective State/UT Governments. However, the Ministry of Ayush supports these efforts under the Centrally Sponsored Scheme of the National Ayush Mission (NAM), primarily through the upgradation of existing Ayush Dispensaries and Sub Health Centres based on proposals submitted by States/UTs in their State Annual Action Plans (SAAPs).

Accordingly, the Ministry is actively facilitating the operationalization of Ayush Health and Wellness Centres now designated as Ayushman Arogya Mandir (AAM Ayush) across the country. A total of 12,500 AAM (Ayush) units have been approved for upgradation under NAM and are currently functional across various States/UTs. State-wise status of function units is attached as Annexure –I.

- (b) Details of the total funds allocated and utilized for these centres in the last three years is attached as Annexure –II.
- (c) 1. Government of India has adopted a strategy of Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling the choice to the patients for different systems of medicines under a single window. The engagement of contractual Ayush doctors/ paramedics and their training is being supported by the Ministry of Health & Family Welfare under National Health Mission (NHM), while the support for Ayush infrastructure, equipment/ furniture and

medicines is being provided by the Ministry of Ayush under National Ayush Mission (NAM), as shared responsibilities.

- 2. The Drugs & Cosmetics Act, 1940 and Drugs Rules, 1945 have exclusive regulatory provisions for Ayurvedic, Siddha, Sowa-Rigpa, Unani, and Homoeopathy drugs. Rule 158-B and Rule 85 (A to I) of the Drugs Rules, 1945 provides the regulatory guidelines for issue of license to manufacture Ayurvedic, Siddha, Sowa-Rigpa, Unani (ASSU) and Homoeopathy medicines respectively. It is mandatory for the manufacturers to adhere to the prescribed requirements for licensing of manufacturing units & medicines including proof of safety & effectiveness, compliance with the Good Manufacturing Practices (GMP) as per Schedule T & Schedule M-I of the Drugs Rules, 1945 for Ayurveda, Siddha, Unani drugs and Homoeopathy drugs respectively and also to follow the quality standards of drugs as prescribed in the respective pharmacopoeia.
- 3. Drug Inspectors collect medicine samples regularly from manufacturing firms or sale shops within their jurisdiction and send them to Drug Testing Laboratory under Drug Control department for quality testing and if any sample is found to be 'Not of Standard Quality', appropriate action is initiated such as preventing the sale of the products from the market and appropriate legal actions as per Drugs and Cosmetics Act 1940 and Rules made thereunder
- 4. Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H), subordinate office under Ministry of Ayush lays down the formulary specifications and pharmacopoeial standards for Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) drugs which serves as official compendia for ascertaining the quality (identity, purity and strength) of the ASU&H drugs.
- 5. PCIM&H also acts as the Central Drugs Laboratory for Indian Medicine and Homoeopathy for the purpose of testing or analysis of ASU&H Drugs. Further, it imparts Capacity Building Trainings at regular interval for standardization/quality control/ testing or analysis of ASU&H drugs to Drug Regulatory Authorities, State Drug Testing Laboratories (Drug Analyst) and other stakeholders on quality control of ASU&H drugs on laboratory techniques and methods used to maintain the quality of ASU&H drugs.
- 6. Drug Testing Laboratories are being recognized under Rule 160 A to J of the Drugs Rules, 1945 for carrying out such tests of identity, purity, quality and strength of Ayurvedic, Siddha, Sowa-Rigpa, Unani and Homoeopathy drugs. As on date, 108 private laboratories are approved or licensed under the provisions of Drugs Rules, 1945 for manufacturers. 34 Drug Testing Laboratories of State/UTs are testing quality of Ayurvedic, Siddha, Sowa-Rigpa, Unani and Homoeopathy drugs and raw materials for legal samples.
- 7. Ministry of Ayush has implemented Central Sector Scheme Ayush Oushadhi Gunvatta Evam Uttpadan Samvardhan Yojana (AOGUSY) to support Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards under one of the components. The total financial allocation to this scheme is Rs. 122.00 crores for five years.
- 8. Further Ministry of Ayush encourages following certifications of Ayush products as per details below:-

- (i) An Ayush vertical has been created in Central Drugs Standard Control Organization (CDSCO) to strengthen regulatory measures ensuring safety and quality of Ayush drugs. Further, CDSCO issues WHO Certificate of Pharmaceutical Product (WHO-CoPP) to Ayush drugs having compliance to such standards.
- (ii) Quality Certifications Scheme implemented by the Quality Council of India (QCI) for grant of AYUSH standard and premium mark to Ayurvedic, Siddha and Unani products on the basis of third-party evaluation of quality in accordance with the status of compliance to domestic and international standards.

Annexure-I

Status of Ayushman Arogya Mandir AAM (Ayush)						
Sr No.	State/UT	Status of Ayushman Arogya Mandir AAM(Ayush)				
	State/O1	No. of Units Approved	No. of Units Functional			
1	Andaman & Nicobar Island	6	6			
2	Andhra Pradesh	126	126			
3	Arunachal Pradesh	89	89			
4	Assam	500	500			
5	Bihar	294	294			
6	Chandigarh	12	12 400 0			
7	Chhattisgarh	400				
8	Delhi	0				
9	Dadra Nagar Haveli and Daman Diu	1	1			
10	Goa	100	100			
11	Gujarat	365	365			
12	Haryana	538	538			
13	Himachal Pradesh	761	761			
14	Jammu & Kashmir	523	523			
15	Jharkhand	745	745			
16	Karnataka	376	376			
17	Kerala	700	700 0			
18	Ladakh	0				
19	Lakshadweep	7	7 800			
20	Madhya Pradesh	800				
21	Maharashtra	390	390			
22	Manipur	15	15			
24	Meghalaya	24	24			
24	Mizoram	41	41			
25	Nagaland	49	49			
26	Odisha	422	422			
27	Puducherry	4	4			
28	Punjab	158	158			
29	Rajasthan	2019	2019			
30	Sikkim	18	18			
31	Tamil Nadu	650	650			
32	Telangana	421	421			
33	Tripura	72	72			
34	Uttar Pradesh	1034	1034			
35	Uttarakhand	300	300			
36	West Bengal	540	540			
	TOTAL	12500	12500			

AAM AYUSH ALLOCATION AND EXPENDITURE

AAM AYUSH ALLOCATION AND EXPENDITURE							
20	21-22	20	22-23	2023-24		TOTAL	
Release d	Expenditu re	Release d	Expenditu re	Release d	Expenditu re	Release d	Expenditu re
0	0	0	0	0	0	0	0
170.035	170.035	54	54	203.265	189.315	427.3	413.35
231.66	160.478	649.46	649.46	1658.13	709.408	2539.25	1519.346
1522.26	1522.26	0	0	328.32	0	1850.58	1522.26
234.48	148.67	0	0	631.64	297.77	866.12	446.44
221.28	212.25	69.99	52.58	114.48	97.79	405.75	362.62
198.45	198.45	649.29	396	392.35	174.46	1240.09	768.91
143.94	119.85	246.4	198.55	725.44	716.56	1115.78	1034.96
1261.8	1178.08	2956.67	2808.12	2153.86	982.06	6372.33	4968.26
1309.77	1309.77	1609.64	1609.64	1685.28	1457.58	4604.69	4376.99
517.76	306.93	394.65	292.25	851.12	585	1763.53	1184.18
		1890.91				3805.65	
153	153	2	1890.912	1761.74	880.39	2	2924.302
2083.8	2083.8	1063.8	1063.8	2962.77	2962.77	6110.37	6110.37
0	0	0	0	1502.46	357.53	1502.46	357.53
170.04	127.47	0	0	0	0	170.04	127.47
141.696	141.696	82.62	82.62	224.953	137.4204	449.269	361.7364
193.84	193.84	0	0	336.99	325.02	530.83	518.86
90.374	90.374	12.636	12.636	273.298	217.981	376.308	320.991
1075.38	739.36	0	0	0	0	1075.38	739.36
443.88	379.19	0	0	0	0	443.88	379.19
3717.19	3512.33	1728.89	475.89	0	0	5446.08	3988.22
0	0	0	0	0	0	0	0
1060.2	835.56	703.08	495	2163.6	1296	3926.88	2626.56
3132.25	2011.44	2927.63	0	193.871	0	6253.75	2011.44
31.5	20.11	0	0	162.61	78.61	194.11	98.72
2012.14						2604.10	
8	1850.052	361.53	194.778	230.43	230.43	8	2275.26
2363.94	2363.94	216.68	149.17	593.1	592.48	3173.72	3105.59
1097.82	1097.82	2352.99	0	2780.67	495.83	6231.48	1593.65
6.52	6.52	18.18	18.18	45.6	41.86	70.3	66.56
8.35	8.35	19.39	5.89	2.6	0.14	30.34	14.38
0	0	0	0	10.61	5.163	10.61	5.163
6.91	6.49	12.76	12.36	27.13	25.63	46.8	44.48
13.736	6.62	8.568	6.992	0	0	22.304	13.612
0	0	0	0	0	0	0	0

2	21259.745	1	11961.368	5	4	8	4
23919.0		19522.3		24425.0	15232.650	67866.3	48453.763
0	0	0	0	0	0	0	0
305.01	305.01	1492.54	1492.54	3	2375.453	3	4173.003
				2408.73		4206.28	